

ITEM NO.137

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

IA No.49/2022, IA No.370/2021, IA No.88/2022, IA No.384/2022,
IA No.385/2022, IA No.169/2020, IA No.02/2021, IA No.236/2020,
IA No.262/2020, IA No.334/2020, Ivn. P No.15/2021, IA No.133/2021,
MA No.8/2022, IA No.277/2020, IA No.147/2021, IA No.47/2022,
IA No.145/2021, IA No.56/2022, IA No.173/2023, IA No.543/2023
& IVN. P No.01/2023 IN CP (IB) No.451/ALD/2019

Date of Order: 8th February, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	KHARD ENTERPRISES V/S RAMNATH DEVELOPERS PVT LTD
UNDER SECTION	9 IBC (IN CIRP)

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Re-notified to 9th February, 2024.

-Sd-

(Court Officer)

8th February, 2024

Priya Agarwal
(Stenographer)